



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/2881/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 28th May, 2019.

Sub:- **Station leave.**

Ref:- Your letter No. DJG 1760 Dated at Goalpara the 24th May 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 25.05.2019 till the evening of 26.05.2019, has been ~~granted/rejected~~.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Copy to: **Memo NO.HC.VII-128/1989/2882/A, dated 28.05.19**

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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